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CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148 SECTOR 17-C CHANDIGARH
SINGLE MEMBER BENCH
CAUSELIST

Date : 12/12/2017
Day : Tuesday
Time : 02:30P.M

Court No. : 2

CORAM:
Hon'ble Dr.Devender Singh, Member Technical

<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	<u>REGULAR</u> <u>MATTERS</u> E/1953/2008	HIMANI ALLOYS LTD.	C.C.E. ROHTAK	R. P. Jindal, Consultant/DR	
2	C/50977/2015	Inder International	C.C.E. Amritsar	Saurabh Kapoor, Advocate/DR	
3	C/51937/2015	Bhawani Shankar Steel Industries	C.C. LUDHIANA	Saurabh Kapoor, Advocate/DR	


Prepared By


Checked By


Assistant Registrar/Sr.PS
CESTAT Chandigarh